From.

Registrar General, High Court of Judicature at Allahabad.

To,

The Director, Judicial Training & Research Institute, U.P., Vineet Khand, Gomti Nagar, Lucknow.

No. 697/Admin.(Services)/2025 Dated: Allahabad: December 17, 2025.

Subject: Regarding nomination of Judicial Officers for the second role play session of

40 Hours MCPC Training of Judge Mediators, scheduled to be conducted in

physical mode at JTRI, UP, Lucknow on 21st December, 2025.

Madam,

With reference to your letter no. JTRI/2025-3545 dated 11th December, 2025 on the above mentioned subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of nomination of Judicial Officers for the **second role play session** of **40 Hours MCPC Training of Judge Mediators**, scheduled to be conducted in **physical mode** at **JTRI, UP, Lucknow** on **21**st **December, 2025** and to nominate all the Judicial Officers (List **enclosed**) for participation in the said training programme.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

Encl.: List of Officers.

sd/-(Rajnesh Kumar) Registrar (J) (Services) "For Registrar General"

No. 697(i)/Admin.(Services)/2025 Dated: December 17, 2025.

Copy forwarded for information and necessary action to :

- 1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
- **2.** All the **concerned** District & Sessions Judge with the request to kindly inform the nominated Officer(s) (List **enclosed**) of their **respective** Judgeship accordingly.
- **3. Sri Vinod Kumar Baranwal,** Principal Judge, Family Court, Balrampur and **Dr. Satyawan Singh**, Special Secretary and Additional L.R. (Nyay Vibhag), Government of U.P., Lucknow with the request to kindly participate in the aforesaid **second role play session**, scheduled to be conducted in **physical mode at JTRI, UP, Lucknow on 21**st **December, 2025.**

Encl.: List of Officers.

sd/-(Satish Kumar Pushkar) Joint Registrar (Services) "For Registrar General"

LIST of Officers

Sr. No.	Name of District	Name of the Officers with their Designation		
1	Agra	1. Sri Mridul Dubey, Additional District & Sessions Judge		
		2. Sri Shiva Nand Gupta, A.C.J.M.,		
		3. Sri Achal Pratap Singh, Special C.J.M.		
2	Aligarh	4. Sri Nitin Srivastava, Addl. District & Session Judge (Sec. DLSA).		
		5. Sri Shivam Kumar, Chief Judicial Magistrate, Aligarh		
3	Ambedkar Nagar	6. Sushri Jahnavi Verma, Nyayadhikari, Gram Nyayalaya, Alapur-Ambedkar Nagar.		
4	Auriya	7. Sri Vikas Goswami, Special Judge (SC/ST, Prevention of Atrocity Act)		
		8. Sushri Shalini Tyagi, Addl. Civil Judge (Jr. Div.)		
5	Ayodhya	9. Sushri Sulochna Verma, Addl. Civil Judge (Jr. Div.)		
6	Azamgarh	10. Sri Anupam Kumar Tripathi, Civil Judge (Sr. Div.)		
7	Baghpat	11. Smt. Neeru Sharma, Addl. District & Sessions Judge (FTC)		
		12. Smt. Neelu Mainwal, A.D.J (FTC)		
8	Bahraich	13. Sushri Piyushika Tiwari, Civil Judge (Jr. Div.) Kaiserganj-Baharaich		
9	Ballia	14. Sri Pratham Kant, A.D.J. (POCSO)		
		15. Sri Gyan Prakash Tiwari-II, Additional District & Sessions Judge		
10	Balrampur	16. Sri Vinod Kumar Baranwal, Principal Judge, Family Court.		
11	Banda	17. Sri Shiv Shakti Harsh Vardhan, Additional Civil Judge (Jr. Div.)		
12	Barabanki	18. Sri Shrikrishna Chandra Singh, Addl. District & Sessions Judge, (Sec. DLSA).		
		19. Dr. Preeti Bhasker, Civil Judge (Jr. Div.) (14 th Finance Commission)		
13	Bareilly	20. Sri Shubham, Judicial Magistrate		
14	Basti	21. Sri Pramod Kumar Giri, A.D.J. (FTC) (M.P./M.L.A)		
15	Bhadohi	22. Sri Lokesh Kumar Mishra, A.D.J. (POSCO)		
		23. Sri Arijeet Singh, Addl. Civil Judge (Jr. Div.)		
16	Bijnor	24. Sri Shrey Shukla, Addl. District & Sessions Judge (Sec. DLSA)		
		25. Sri Shantanu Tyagi, Addl. Civil Judge (Sr.Div.)/A.C.J.M.		
17	Budaun	26. Sri Saurabh Saxena, Addl. District & Session Judge		
18	Bulandshahar	27. Smt. Aradhna Singh, Civil Judge (Jr. Div.) (FTC)		
19	Chandauli	28. Sri Paritosh Shrestha, A.D.J (FTC)		
20	Etah	29. Sri Kamaluddin, Addl. District & Sessions Judge (Sec. DLSA)		
		30. Sushri Jagrati Kesarwani, Addl. Civil Judge (Jr. Div.)		
22	Etawah	31. Sushri Arushi Sharma, Civil Judge (J.D)(FTC) (Crime Against Women)		
23	Farukkhabad	32. Smt. Ritika Tyagi, A.D.J. (POCSO)		

24	Fatehpur	33. Sri Mahendra Kumar-ll, A.D.J. (POCSO)
25	Firozabad	34. Sri Atul Chaudhary, Addl. District & Sessions Judge (Sec. DLSA)
26	Guatam Buddha Nagar	35. Sri Vikas Nagar, A.D.J. (POCSO)
		36. Smt. Ankita Singh-IV, Judicial Magistrate.
27	Ghaziabad	37. Sri Gaurav Sharma, Special Judge (E.C. Act),
		38. Sri Kumar Mitakshar, Addl. District & Sessions Judge (Sec. DLSA)
		39. Sri Sanjay Singh-II, Additional Civil Judge (Sr. Div.)/A.C.J.M.,
28	Ghazipur	40. Sushri Diksha Tripathi, Addl. Civil Judge (Jr. Div.)
29	Gonda	41. Sri Danish Hasnain, Addl. District & Sessions Judge, (Sec. DLSA)
		42. Sushri Pratibha Shukla, Addl. Civil Judge (Jr. Div.)
30	Gorakhpur	43. Sri Saurav Singh, Additional Civil Judge (Sr. Div.)/A.C.J.M.,
31	Hardoi	44. Sri MD. Zishan Khan, Civil Judge (Jr. Div.) (West)
32	Hathras	45. Smt. Madhvi Singh, ADJ (FTC)
33	Jalaun at Orai	46. Sri Arpit Singh, Civil Judge (Sr. Div.)
34	Jhansi	47. Sri Jitendra Yadav, Spl. Judge (E.C. Act) (MP/MLA)
35	J. P. Nagar (Amroha)	48. Smt. Hemlata Tyagi, A.D.J. (POCSO)
36	Kanpur Dehat	49. Sri. Himanshu Kumar Singh, Addl. District & Sessions Judge (Sec. DLSA)
		50. Sushri Sakshi Dhama, Addl. Civil Judge (Jr. Div.)
37	Kanpur Nagar	51. Sushri Rewa, Judicial Magistrate.
39	Kaushambi	52. Sri Ashok Kumar Srivastava, A.D.J. (POCSO)
40	Kushi Nagar	53. Sushri Jyotsna Nagvanshi, Civil Judge (Jr. Div.) (FTC) (Crime Against Women)
41	Lakhimpur Kheri	54. Sushri Anamika-II, Addl. Civil Judge (Jr. Div.)
42	Lalitpur	55. Sri Ravi Shankar Gupta, Chief Judicial Magistrate (MP/MLA)
		56. Sri Devpriy Saraswat, Civil Judge (Jr. Div.)
43	Lucknow	57. Sri Rajneesh Mohan Verma, Judge Special Court, CBI, Court No. 04.
44	Maharajganj	58. Sushri Neha Singh-II, Civil Judge (Jr. Div.) (FTC)
45	Mahoba	59. Smt. Sandeep Chauhan, A.D.J. (POCSO)
46	Mainpuri	60. Sri Vimlesh Saroj, Chief Judicial Magistrate.
47	Mathura	61. Sri Gaurav Singh, Judicial Magistrate.
		62. Sri Navneet Kumar, Addl. Civil Judge (Jr. Div.)
48	Mau	63. Sri Ajay Kumar Srivastava-IV, Additional District & Sessions Judge
40	N/1004	64. Sushri Priyanka Azad, Judicial Magistrate.
49	Meerut	65. Sri Jayendra Kumar, Addl. District & Sessions Judge.
	ъл.	
50	Mirzapur	66. Sri Abhishek Singh, Civil Judge (Junior Div.) (FTC) (Crime Against Women)
51	Mirzapur Muzaffarnagar	

53	Prayagraj	69. Sri Shashi Kumar, Addl. Civil Judge (Sr. Div)/ACJM
54	Raebareli	70. Sushri Shreya Solanki, Addl. Civil Judge (Jr. Div.)
		71. Sushri Samriddhi Mishra-II, Addl. Civil Judge (Jr. Div.)
55	Rampur	72. Sri Sumit Panwar, A.D.J. (FTC), Rampur
		73. Sri Ambareesh Tripathi, Civil Judge (Sr. Div.)
		74. Kumari Sweta, Nyayadhikari, Gram Nyayalaya Bilaspur-Rampur
		75. Sri Ankit Raj Singh, Addl. Civil Judge (Sr. Div)/ACJM
56	Saharanpur	76. Sri Ratn Shekhar Nirmal, Addl. Civil Judge (Jr. Div.)
57	Sant Kabir Nagar	77. Sushri Nidhi Mishra, Civil Judge (Jr. Div.) (FTC) (Crime Against Women)
58	Shahjahanpur	78. Sushri Ayushi, Addl. Civil Judge (Jr. Div)
		79. Sushri Umaima Shahnawaz, Judicial Magistrate.
59	Shravasti at Bhinga	80. Sri Amar Singh-II, Nyayadhikari, Gram Nyayalaya, Ekauna-Shravasti.
60	Siddarth Nagar	81 Sri Manoj Kumar Tiwari-I, Spl. J. (SC/ST, Prev. Of Atrocity Act)
		82. Sri Anubhav Katiyar, Chief Judicial Magistrate (MP/MLA)
61	Sitapur	83. Sri Narendra Nath Tripathi, Addl. District & Sessions Judge (Sec. DLSA)
62	Sonbhadra	84. Sri Yadvendra Singh-II, Civil Judge (Jr. Div)
63	Sultanpur	85. Sushri Sonali Soni, Addl. Civil Judge (Jr.Div)
64	Varanasi	86. Smt. Sandhya Srivastava, Spl. J. (SC/ST, Prev. Of Atrocity Act)
		87. Sri. Rajiv Mukul Pandey, Additional Chief Judicial Magistrate, (J.M. Economic Offences)
65	Deputation	88. Dr. Satyawan Singh, Spl. Sec. & Addl. LR (Nyay Vibhag) Government of U.P., Lucknow.